

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.198/397-398/NCLT/AHM/2016 (New)
C.P No. 3/397-398/CLB/MB/2015 (Old) With
Comp.Appl/15(AHM) 2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section: Application For Direction/397-398 of the Companies Act

ORDER

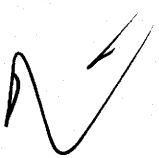
Learned Senior Counsel Mr. Ratanko Banerji appeared for the Petitioner.

Learned Senior Counsel Mr. Rashesh Sanjanwala appeared for the Respondent.

Learned Counsel Mr. Masoom K Shah appeared.

Due to technical snag, we could not hear the arguments. Matter stands
adjourned to 05.04.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 23rd day of March, 2021

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